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Title : Introduction of the Taxation Laws (Amendment) Bill, 2021.

HON. CHAIRPERSON: Item No. 22A.

माननीय वित्त मंत्री जी ।

... (व्यवधान)

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961 and the Finance Act, 2012.

... (Interruptions)

माननीय सभापति : प्रस्ताव प्रस्तुत हुआ:

“कि आयकर अधिनियम, 1961 तथा वित्त अधिनियम, 2012 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

... (व्यवधान)

HON. CHAIRPERSON: Shri Adhir Ranjan Chowdhury-ji.

... (Interruptions)

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Madam, it is astounding to note that this House has set a record by passing each and every Bill in a span of only seven minutes. It clearly indicates an outrageous

onslaught on the parliamentary democracy.... (व्यवधान) हम लोगों ने ज्यादा कुछ नहीं मांगा । हमने मांग की है कि पेगासस जासूसी कांड पर थोड़ी चर्चा की जाए ।

माननीय सभापति : अधीर रंजन जी, सुनिए । आपको विधेयक के पुरःस्थापन पर बोलना है, तो बोलिए ।

... (व्यवधान)

श्री अधीर रंजन चौधरी : हमारी मांग जायज है, लेकिन यह सरकार इसे नाजायज साबित करने की कोशिश कर रही है ।... (व्यवधान) हमारी मांग जायज है । आज अचानक सप्लीमेंट्री लाया गया, बिना पूछे, बिना बताये सप्लीमेंट्री लाया गया ।... (व्यवधान)

HON. CHAIRPERSON: Shri N.K. Premachandran ji.

... (Interruptions)

SHRI N. K. PREMACHANDRAN (KOLLAM): Madam Chairperson, I fully support Adhir Ranjan ji. We are all ready for discussion. Introduction of a Bill of this nature, as a Supplementary List of Business, is not proper.

I fully support our leader, Adhir Ranjan ji that we are ready for discussing the Pegasus issue ... (Interruptions)

माननीय सभापति : प्रश्न यह है:

“कि आयकर अधिनियम, 1961 तथा वित्त अधिनियम, 2012 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

प्रस्ताव स्वीकृत हुआ ।

SHRIMATI NIRMALA SITHARAMAN: Madam, I introduce* the Bill.

माननीय सभापति : माननीय सदस्यगण, मैं आप सभी को कहना चाहती हूँ कि आप लोग हल्ला करते रहे और कोई काम नहीं किया ।

... (व्यवधान)

माननीय सभापति : आप लोगों ने कोई काम नहीं किया । बड़े अफसोस के साथ कहना पड़ता है, मैं आपको बड़ी श्रद्धा, प्रेम से बता रही हूँ कि आप जनता का काम करने आए हैं । आपको जनता का काम करना चाहिए । जिस आदमी ने आपको भेजा है, उसका काम करना चाहिए ।

... (व्यवधान)

माननीय सभापति : सभा की कार्यवाही शुक्रवार, दिनांक 6 अगस्त, 2021 को प्रातः 11 बजे तक के लिए स्थगित की जाती है ।

17.03 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Friday, August 6, 2021/Sravana 15, 1943 (Saka).

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* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

* Available in Master copy of the Debate, placed in Library.

* Not recorded.

* Not recorded.

* Introduced with the recommendation of the President.